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O R D E R S H E E T
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

..... NO. 309 OF 1987
..... VS.

Sl. No. of Order	Date of order	ORDER WITH SIGNATURE	Office Notes as to action (if any) taken on order
	16/4/87	Hon A John AM Hon G S Sharma SJ	
		On the application of appellants counsel the case is adjourned to 6/5/87 (6th May 87)	
		AM } SJ }	
	6/5/87	Hon. D.S. Ojha - Am. Hon. G.S. Sharma - SJ	
		For order see our order of the date passed in OA No. 300 of 1987	
		Am. } SJ }	
		Issued Cms 1987	